Two child norm

41. SHRI K. RAMA MOHANA RAO: SHRI RAMA MUNI REDDY SIRIGIREDDY:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that Government have projected small family in the National Population Policy, 2000;
- (b) if so, the reasons why Government dropped the plan of 'two-child' norm in the family planning programme;
- (c) whether it is also a fact that the National Commission on Population has submitted a proposal to Government favouring the 'two-child' norm to meet the goal of achieving the T.F.R. of 2.1 by 2010; and
 - (d) if so, the action Government have taken on that proposal?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI A. RAJA): (a) Yes, Sir.

- (b) The National Population Policy 2000 (NPP 2000) does not specifically advocate a 'two child' norm. It affirms the commitment of Government towards stabilizing population of the country by allowing its citizens to make voluntary and informed decisions about their family size.
- (c) No such proposal has been circulated by the National Commission on Population. National Commission on Population (NCP) as part of reviewing and monitoring the implementation of the NPP, 2000, suggested restrategising the policies and programmes relating to population stabilisation keeping in view the goals outlined in the NPP which are to be achieved within the given time-frame.
 - (d) Does not arise.

AIIMS doctors on foreign assignments

42. SHRI SUDARSHAN AKARAPU: DR. ABRAR AHMED: SHRI RAJEEV SHUKLA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of senior doctors belonging to AIIMS who have gone abroad on assignments, at present;

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(b) the names of senior doctors who have since completed assignments abroad but not joined duty in AIIMS;

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- (c) whether Government have issued any directions to erring doctors to resume their duties by a specific date; and
 - (d) if so, the details thereof;

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH **AND** FAMILY WELFARE (SHRI A. RAJA): (a) At present 23 faculty members (5.16%) of the faculty in position, are on foreign assignment.

- (b) 7 faculty members have not joined on completion of their assignment abroad and had requested for extension of their assignment beyond their eligibility. However, disciplinary action under the CCS (CCA) Rules, 1965 have been initiated against 5 faculty members. The remaining 2 faculty members have been asked to report for their duties immediately. Details of such faculty members is enclosed as Statement (See below).
- (c) and (d) A number of communications have been sent to the erring faculty members advising them to report for duties at the Institute. But they have not reported for duties so far. The disciplinary action against such faculty members have been initiated. The details of re-call notice sent to the erring doctors are also shown in Statement mentioned above.

Statement
List of faculty members who have not joined their dutiesafter completion of their assignment "abroad"

| 1. Dr. Rajiv Jain 16.08.1999 | 15.02.2001 One year | His request for further |
|------------------------------|---------------------|---|
| Assoc. Prof, of | and six | extension for two years |
| Radio Diagnosis | months | beyond 15.02.2001 has been submitted to the President, AIIMS on 19.03.2001 and is still awaited. However, he has |
| | | been asked to report for duties at the Institute <i>vide</i> this office memo. dated 15.5.2002, 12.8.2002 and |

4.10.2002 but did not responded. Disciplinary action has been initiated and chargesheet has been issued. Not holding any Institute accommodation.

2. Dr. A.K. Padhy 17.03.1997 09.03.1999 Four years Earlier availed for two years

Prof. & Head 21.03.1999 20.02.2002 of Nuclear Medicine

from 17.03.1997. Total period assignment availed till date is 4 years and 11 months. Sought extension for 1 year and 1 month beyond 20.02.2002 and the same has not been agreed to. Asked him to report for duties at the Institute vide this office memo, dated 3.4.2002 and 12.8.2002 and not responded the same. Disciplinary action has been initiated. A Chargesheet has been issued and Inquiry Officer has been appointed. Eviction proceedings of residential accommodation of D-ll/16 has been initiated.

3. Dr. P. Mandal 26.09.1998 26.09.2001 Two years Already availed more than

Addl. Prof, of Anaesthesiology & eight months approx.

three years. His request for further extension for one year beyond 26.09.2001 which has not been agreed to and asked to report for duties vide this office memo. dated 11.2.2002. 16.3.2002 and 12.8.2002. Not reported for duties and disciplinary action has been initiated. Chargesheet has been issued. An Inquiry Officer has also been appointed. Eviction proceedings of residential accommodation of E-81 has been initiated.

| 4. | Dr. Sukhpal | 15.05.1998 | 15.05.2002 Three | She has been permitted for |
|----|--|------------------|--|---|
| | Sawhney Addl. Prof, of Radio Diagno | | years and fourmonths | four years and 10 months. Her term of assignment has been terminated w.e.f. 15.5.02 as per orders of the President. AIIMS and asked her to report for duties vide this office memo, dated 15.5.2002 and 12.8.2002. Not reported so far. Disciplinary action has been initiated. Chargesheet has been issued. Eviction proceedings of residential accommodation of D-II/41 has been initiated. |
| 5. | Dr. Renu Gupt Assoc. Prof o Radio Diagno | of | 30.11.2001 Three years and about 10 months | Already availed four years and six months. Tendered her resignation w.e.f. 30.11.2001. Asked to join first before resignation is accepted. She was asked to report for duties vide this office memo, dated 18.12.2001,111.2.2002, 23.3.2002. 14.5.2002 and 12.8.2002. Not reported so far. Disciplinary action has been initiated. Chargesheet has been issued and an Inquiry Officer has also been appointed. Not possessing any Institute accommodation. |
| 6. | Dr. Balram Bhargava Assoc. Prof, Cardiology | 18.05.2001 of | 17.05.2002 Two years | Permitted for one year and still eligible for one more year. Requested for one more year beyond 30th April, 02 and the same was not agreed. He again made a request for reconsideration of the same and the same is under consideration. |

| 07. Dr. Raju Shama 06.01.2001 | 05.09.2002 One year | His request for grant of |
|------------------------------------|---------------------|---|
| Assoc. Prof, of Radio Diagnosis | & eight months | extension for 3 months from 5.09.2002 has not been agreed to, hence he has been asked to report for duty immediately. His reply/joining is still awaited. |

Increase in TB cases

43. SHRI BHAGATRAM MANHAR: SHRI RAJU PARMAR:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government are aware that there have been high rate of TB cases in Delhi:
- (b)if so, the complete details of TB patients reported in various hospitals of Delhi during the last one year;
 - (c) the reasons therefor;
- (d) whether Government are setting up a Multi-drug Resistance TB Treatment centre in some hospitals of Delhi;
 - (e) if so, the details thereof; and
- (f) whether there can be cases of TB where there are no apparent symptoms of TB?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI A. RAJA): (a) to (c) The incidence of TB has remained more or less constant all over the country over the last few years. However, increase in reporting of TB cases in comparison to previous year is attributed to good case detection rate due to improvement in Programme Management and the Programme becoming more popular.

Under the Programme hospital-wise details of patients is not maintained. However, district-wise figures in rural areas and chest clinic-wise in urban areas are being maintained. A Statement indicating details of TB patients reported under 20 chest clinics of Delhi is given (See below).